

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :08/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M</u>				
<u>529-ADMISSION-COURTCODE-UNSCANNED-AT-11.05 AM</u>				
1	SEBIAPPEAL LODG.NO.	606/2019	VIBGYOR ALLIED INFRASTRUCTURE LTD. Vs. SEBI	MD. BANI ISRAIL, ADVOCATE
2	SEBIAPPEAL LODG.NO.	127/2020	WINSOME YARNS LIMITED Vs. BSE LIMITED	Ms. Meenu Khandelwal, CS
3	SEBIAPPEAL LODG.NO.	128/2020	WINSOME YARNS LIMITED Vs. NSEIL	Ms. Meenu Khandelwal, CS
4	SEBIAPPEAL LODG.NO.	143/2020	SATYAM COMBINES PRIVATE LIMITED AND ORS. Vs. BSE LIMITED AND ANR.	Ms. Sudha Bagrodia, Director
5	SEBIAPPEAL LODG.NO.	161/2020	KANWAL JIT SINGH Vs. SEBI AND ORS	Mr. Kanwal Jit Singh, Appellant in person
6	SEBI Appeal	579/2020	GAUTAM GUPTA Vs. SEBI	Dr. S.P. Sharma, Advocate
	Sub Matter :	Misc. Application/0001112/2021		
	Sub Matter :	Misc. Application/0001113/2021		
7	SEBI Appeal	580/2020	GAUTAM GUPTA Vs. SEBI	Dr. S.P. Sharma, Advocate
	Sub Matter :	Misc. Application/0001114/2021		
	Sub Matter :	Misc. Application/0001115/2021		

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8	SEBI Appeal	583/2020	FIRST OVERSEAS CAPITAL LIMITED Vs. SEBI	Mr. Devanshu P. Desai, Advocate
Sub Matter :		Misc. Application/0001111/2021		
	Misc. Application	1111/2021	FIRST OVERSEAS CAPITAL LIMITED Vs. SEBI	Mr. Devanshu P. Desai, Advocate
(Main Matter Number :SEBI Appeal/0000583/2020)				
	Misc. Application	1112/2021	GAUTAM GUPTA-DELAY Vs. SEBI	Dr. S.P. Sharma, Advocate
(Main Matter Number :SEBI Appeal/0000579/2020)				
	Misc. Application	1113/2021	GAUTAM GUPTA-STAY Vs. SEBI	Dr. S.P. Sharma, Advocate
(Main Matter Number :SEBI Appeal/0000579/2020)				
	Misc. Application	1114/2021	GAUTAM GUPTA-DELAY Vs. SEBI	Dr. S.P. Sharma, Advocate
(Main Matter Number :SEBI Appeal/0000580/2020)				
	Misc. Application	1115/2021	GAUTAM GUPTA-STAY Vs. SEBI	Dr. S.P. Sharma, Advocate
(Main Matter Number :SEBI Appeal/0000580/2020)				
<u>530-ADMISSION-COURTCODE-DELISTINGOFFER-AT-11.15 AM</u>				
9	Misc. Application	989/2021	RIDDHI SIDDHI GLUCO BIOLS LTD ANDORS-URGEN HEARING Vs. SEBI	DSK LEGAL
(Main Matter Number :SEBI Appeal/0000588/2021)				
	Misc. Application	990/2021	RIDDHI SIDDHI GLUCO BIOLS LTD AND ORS-STAY Vs. SEBI	DSK LEGAL
(Main Matter Number :SEBI Appeal/0000588/2021)				

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10	SEBIAPPEAL LODG.NO.	562/2021	M/S. VITAL CONNECTIONS LLP AND ORS. Vs. SEBI	Mr. Amrita Thakore, Advocate
	Sub Matter :	Misc. Application/0001003/2021		
	Sub Matter :	Misc. Application/0001004/2021		
	SEBI Appeal	588/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED AND ORS. Vs. SEBI	DSK LEGAL
	Sub Matter :	Misc. Application/0000989/2021		
	Sub Matter :	Misc. Application/0000990/2021		
	Misc. Application	1003/2021	M/S. VITAL CONNECTIONS LLP AND ORS-URGENT HEARING Vs. SEBI	Mr. Amrita Thakore, Advocate
	(Main Matter Number :SEBIAPPEAL LODG.NO. /0000562/2021)			
	Misc. Application	1004/2021	M/S. VITAL CONNECTIONS LLP AND ORS-STAY Vs. SEBI	Mr. Amrita Thakore, Advocate
	(Main Matter Number :SEBIAPPEAL LODG.NO. /0000562/2021)			
<u>455-RAHEARING-COURTCODE-RADELAY-AT-11.20 AM</u>				
11	SEBI Appeal	358/2021 (/0000)	Kaushik Sharad Shah Vs. SEBI	Appleat in Persanal
	Sub Matter :	Misc. Application/0000824/2021		
	Sub Matter :	Review Application/0000014/2021		
	Review Application	14/2021	Kaushik Sharad Shah Vs. SEBI	Ms. Rinku Valanju, Advocate MDP and Partners
	(Main Matter Number :SEBI Appeal/0000358/2021)			
	Misc. Application	824/2021	Kaushik Sharad Shah Vs. SEBI	Adv. Rinku Valanju MDP AND PARTNER
	(Main Matter Number :SEBI Appeal/0000358/2021)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>213-DISPOSAL-COURTCODE-MPSREQUIREMENT AT 11.25 A.M.</u>				
12	Misc. Application	432/2019	Shree Kumar Bangur Vs. SEBI	Shardul Amarchand Mangaldas and Co. MDP and Partners
(Main Matter Number :SEBI Appeal/0000358/2019)				
A/W	SEBI Appeal	358/2019	Shree Kumar Bangur Vs. SEBI	Shardul Amarchand Mangaldas and Co MDP and Partners
Sub Matter :		Misc. Application/0000432/2019		
A/W	SEBI Appeal	394/2019	Taparia Tools Ltd. and Others Vs. SEBI	Parinam Law Asso.
Sub Matter :		Misc. Application/0000093/2020		
A/W	SEBI Appeal	435/2019	Virendra Bangur Vs. SEBI	ShardulAmarchandMangald as MDP and Partners
A/W	SEBI Appeal	436/2019	Saurabh Bangur Vs. SEBI	ShardulAmarchandMangald as MDP and Partners
	Misc. Application	93/2020	Suresh S. Kabra - Intervenar Vs. Taparia Tools Ltd. and Ors. AndSEBI	Suresh S. Kabra - Intervenar MDP and Partners
(Main Matter Number :SEBI Appeal/0000394/2019)				
A/W	SEBI Appeal	218/2021	Jaya Krishna Taparia Vs. SEBI	Mr. Kunal Kataria, Advocate MDP and Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>228-DISPOSAL-COURTCODE-MARGINSHORTFALL-AT 11.35 A.M.</u>				
13	SEBI Appeal	80/2020	Edelweiss Custodial Services Limited Vs. NSE Clearing Limited and Anr.	Sameer Pandit,Adv. i/b Wadia Ghandy and Co. P.N.Modi,Sr. Adv. - R1, None for R2
Sub Matter :		Misc. Application/0000099/2020		
	Misc. Application	99/2020	ASHISHKIRTIKUMAR SHAH-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR	PARINAM LAW ASSOCIATES
(Main Matter Number :SEBI Appeal/0000080/2020)				
	Misc. Application	482/2020	RAJIV AGARWAL-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR	PUROHIT AND PUROHIT
<u>206-DISPOSAL-COURTCODE-FUNDDIVERSION-AT 11.40 A.M.</u>				
14	SEBI Appeal	339/2020	Shivris Resources Pvt. Ltd. Vs. SEBI AND ABG SHIPYARD	Mr. Kunal Katariya, Advocate Mr. Abhiraj Arora, Advocate
<u>407-DISPOSAL-COURTCODE-ISSUANCEOCD- AT 11.50 A.M.</u>				
15	SEBI Appeal	569/2020	Girishchandra M. Baluni Vs. SEBI	Mr. Rakesh Puri, Advocate THE LAW POINT
Sub Matter :		Misc. Application/0000165/2021		
A/W	SEBI Appeal	139/2021	Neesa Technologies Ltd. Vs. SEBI	Mr. Garvit Khandelwal THE LAW POINT
Sub Matter :		Misc. Application/0000162/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	165/2021	Girishchandra M. Baluni Vs. SEBI (Main Matter Number :SEBI Appeal/0000569/2020)	Mr. Rakesh Puri, Advocate
	Misc. Application	162/2021	Neesa Technologies Ltd. Vs. SEBI (Main Matter Number :SEBI Appeal/0000139/2021)	Mr. Garvit Khandelwal
	SEBI Appeal	197/2021	Manoj Singhal Vs. SEBI	Mr. Rakesh Puri, Advocate The Law Point
A/W	SEBI Appeal	397/2021	ARVIND KUMAR JAGANNATH PRASAD Vs. SEBI	Shri. UDAY BEDI, ADVOCATE
A/W	SEBI Appeal	526/2021 (/0000)	YOGESH GEMAWAT Vs. SEBI	Mr.B.S.Chouhan Advocate
Sub Matter(Disposed) : Misc. Application/0000188/2021				
Sub Matter(Disposed) : Misc. Application/0000910/2021				
<u>95-DISPOSAL-DISCLOSURESCRA-AT 11.55 A.M.</u>				
16	SEBI Appeal	112/2021	Helios and Matheson Information Technology Ltd. Vs. SEBI	Mr. Nithyaesh, Advocate Vidhii Partners
<u>14-DISPOSAL-OFFMARKETTRANSFER-AT 12.05 P.M.</u>				
17	SEBI Appeal	364/2021	Harivallabh Mundra Vs. SEBI	Joby Mathew Associates Vidhii Partners
<u>97-ADMDISPOSAL-COURTCODE-PCINSIDER-AT-12.10 PM</u>				
18	SEBI Appeal	375/2021	BALRAM GARG Vs. SEBI	Anil Kaushik, Advocate ELP

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A/W	SEBI Appeal	376/2021	Ms. Shivani Gupta and Others Vs. SEBI	Joby Mathew Associates ELP
<u>93-PART HEARD-COURTCODE-TBTIP-AT 12.20 P.M</u>				
19	SEBI Appeal	184/2019 (/0000)	OPG Securities Private Limited and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000777/2021		
	Misc. Application	250/2019	A. KUMAR - INTERVENER Vs. RAVI NARAIN VS SEBI	Nithyaesh Natrajan, Adv -i/b Adv Saloni Sulakhe,
(Main Matter Number :SEBI Appeal/0000331/2019)				
	Misc. Application	257/2019	A. KUMAR - INTERVENER Vs. NSEIL VS SEBI	Nithyaesh Natrajan-Adv-i/b Adv Saloni Sulakhe
(Main Matter Number :SEBI Appeal/0000333/2019)				
	Misc. Application	298/2019	A. KUMAR- INTERVENER Vs. CHITRA RAMAKRISHNA VS SEBI	Nithyaesh Natrajan, ADV- i/b Adv Saloni Sulakhe
(Main Matter Number :SEBI Appeal/0000336/2019)				
A/W	SEBI Appeal	331/2019	Ravi Narain Vs. SEBI	P. N. Modi, Sr. Adv i/b MKA Rafique Dada,Sr.Adv.i/b The Law Point
Sub Matter :		Misc. Application/0000250/2019		
A/W	SEBI Appeal	333/2019	National Stock Exchange of India Ltd. Vs. SEBI	D. J. Khambatta, Sr. Adv i/b AZB and Partners Rafique Dada, Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000257/2019		

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A/W	SEBI Appeal	336/2019 (/0000)	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Rafique Dada,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000298/2019		
A/W	SEBI Appeal	433/2019	Mr. A. Kumar Vs. SEBI	Saloni Sulakhe, Advocate Rafique Dada,Sr. Adv. i/b The Law Point
	Misc. Application	777/2021	OPG SECURITIES PVT LTD. Vs. SEBI	PARINAM LAW ASSOCIATES LAW POINT
(Main Matter Number :SEBI Appeal/0000184/2019)				